GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2656
ANSWERED ON:25.11.2010
PRICE FIXATION OF NATURAL GAS
Balram Shri P.;Chinta Mohan Dr. ;Ponnam Shri Prabhakar;Vardhan Shri Harsh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether different rate of gas for various categories of consumers is fixed under the Natural Gas Zonal Traffic System in the country;
- (b) if so, the sale price at which gas is provided to the consumers in the country on the aforesaid basis;
- (c) whether the Government has received any proposal for comprehensive change in the said system; and
- (d) if so, the outlines of the said proposal and the decision taken by the Government in this regard so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

- (a): Petroleum and Natural Gas Regulatory Board (PNGRB) has notified the PNGRB (Determination of Natural Gas Pipeline Tariff) Regulations, 2008 on 20.11.08. Under the said Regulations, tariff is determined on a zonal basis for each zone of 300 km. The tariff increases with every subsequent zone, but at a decreasing rate.
- (b): The price of natural gas depends on various factors, including the basic price of gas, trunk transportation tariff, marketing margin and applicable taxes & duties.
- (c): No, Madam
- (d): Does not arise.